
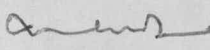


Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
29	13-11-95	<p>None present for the applicant even when it is xxxxxx taken up after lunch hour. Respondents' counsel present. Dismissed for default.</p> <p style="text-align: right;">  Vice-Chairman.  Member (Admn.) </p>	